(b) if so, what is the reason and what action is being taken to remove the defect?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) Some small shortage in transit is inevitable when foodgrains move from one place to another. No abnormal shortage in the bags of wheat received at Gwalior has so far been noticed.

(b) Does not arise.

# FIXATION OF MAXIMUM PRICES OF FOODGRAINS

◆302. SHRI SITARAM JAIPURIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether there is any proposal under Government's consideration to fix the maximum prices of wheat and rice in the country; and

(b) if so, the details of the proposal and by what time it will be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) Yes, Sir.

(b) These details have not yet been worked out.

# विमान दुर्घटनायें

\*३०५. थी गिरराज किकोर कपूर : क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि::

(क) गत तीन वर्षों में प्रति वर्ष कितने कितने असैनिक विमान (१) नष्ट हुए प्रौर (२) क्षतिग्रस्त हुए ;

(ख) उपरोक्त भाग (क) में उल्लि-खित दुर्घटनाओं में से प्रत्येक दुर्घटना में (9) कितने कितने व्यक्ति मरे ग्रौर (२) कितना कितना आधिक नुकसान हुया ; ग्रौर

(ग) ऐसी दुर्घटनायों को रोकने के लिये क्या विशोध कदम उठाये गये ?

## t[AiR ACCIDENTS

«305. SHRI G. K. KAPOOR: Will the Minister of TRANSPORT be pleased to state:

(a) the number of civil aircraft (i) destroyed and (ii) damaged each year during the last three years;

(b) the number of persons who died and (ii) the extent of financial loss sustained in each of the accidents referred to in part (a) above; and

(c) what special steps were taken to prevent such accidents?]

धरिवहन संवालय में उपमंत्री (श्री बहनद मोहिउद्दीन) : (क्ष्:) से (ग) समा की मेज पर एक स्टेटमेंट पेश कर उहा हं।

## विवरण

(क) १९६९, १९६२ झौर १९६३ में ४९ भारतीय सिविल हवाई जहाजों के (जिनमें ८ ग्लाइडर भी शामिल हैं) बड़े हादसे हुए। उनकी तादाद नीचे दी जाती है :---

			नुकसान		
साल	बर्वाद हु	ų	बड़ा	मामूली	কুল
9859	9 91	(†*	जोड़िये	) —	२१
9882	3 9 <sup>3</sup>	२ (†२	জীৱিঁ	1) 9	٩٢
१९६३	X 1	k (†?	जोड़ि दे	i) (i	१२
4	E	glish	trans	lation.	

विंकट में दी गई तादाद ग्लाइडरों की है।

STATEMENT

(ख) इन हादसों में २५ एयरकू. इजेक्शन कू के दस लोग ग्रौर ४२ मुसाफिर फ़ौत हुए ।

इस दौरान में हवाई जहाजों के हादसात की वजह से इन्डियन एयर लाइन्स कारपोरेशन को ७,६८,००० रुपये का घाटा हुआ । प्राइदेट पार्टियों के हवाई जहाजों के बारे में नुफसान की इत्तिला अभी मौजद नहीं है ।

(ग) भारत और दूसरे मुमालिक हवाई जहाजों के हादसों की जांच की रिपोर्टों पर गौर किया जाता है और जांच आफिसर की सिफारिशों की जांच करके जहां तक मुमकिन होता है उन्हें लागू किया जाता है।

हवाई जहाओं के। ठीक तरह से चलाने के लिये ग्रासमान ग्रौर जमीन पर नई मणीनों का इस्तेमाल किया जाता है ग्रौर इस मामले में लगातार तरक्की की जा रही है।

एक्र लाइनों, एक्र ट्रैफिन के ग्रादमियों, पाइलटों, एक्र ट्रैफिन कंट्रोल क्रफसरों वगैरह को काफी एहतियात से चुनाव करने के बाद नौन्ररी पर रखा जाता है ग्रौर उन्ह ट्रेनिंग ग्रौर रिफेशर कोर्स भी दिया जाता है.।

# एयर सेफ्टी लिटरेंचर भी तक्ष्सीम किया जाता है ।

f[THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT (SHRI AHMED MOHIUDDIN): (a) to (c) I lay on the Table of the Sabha a statement giving the requisite information.

t[ ] English translation.

(a) During the years 1961, 1962 and 1963, 51 Indian civil aircraft (including 8 gliders) were involved in major accidents as under:

to Questions

Year	Destro- yed	Damaged Substantially	Minor Total	
1961	. I	16 (plus 4*)		21
1962	. 3	12 (plus 2*)	1	18
1963	. 5	5 (plus 2*)		12
		г	OTAL 5	

"Figures in bracets represent gliders.

(b.) 25 air crew, 10 members of ejection crew and 42 passengers were killed in these accidents.

The IAC suffered a net financial loss of Rs. 7,58,000 as a result of notifiable accidents to their aircraft during this period. Similar information in respect of accidents to aircraft of other parties is not readily available.

(c) The investigation reports of aircraft accidents in India and abroad are studied and the recommendations of the Investigating Officers are examined and implement as far as practicable.

Continuous improvements are being effected by the introduction of modern equipment in the air as well as on the ground to ensure safe navigation of aircraft.

### 2205 Written Answers

to Questions 2206

To keep up high standards of airline and air traffic personnel Pilots, Air Traffic Control Officers, etc, are appointed after careful selection and are given training and refresher courses, from time to time.

Air safety literature is circulated to educate all concerned.]

## **REORGANISATION OF RAILWAY ZONES**

\*306. SHRI MULKA GOVINDA REDDY: Will the Minister of RAILWAYS be pleased to state:

(a) Whether Government have recently received any representation for reorganisation of. the Railway Zones; and

(b) if so, what action has been taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes, Sir.

(b) The matter is under constant review on the basis of the operational and administrative needs of Railways.

#### **RAILWAY LEVEL CROSSING AT HARDWAR**

•307. SHRI N. PATRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether a gate has been set up at the level-crossing connecting the by-pass at the Shivalik hill ridge at Hardwar; and

(b) if so, by when the said gate will be opened for vehicular traffic?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN) : (a) and (b) The level crossing which  $i_s$  being

provided for the by-pass at the Shivalik hill ridge on Hardwar-Raiwala Section is located in the middle of a sharp reverse curve and also on a very steep gradient of 1 in 75. As such it is considered necessary to provide gate signals and interlock the gate® with the signals to ensure safety of both road and rail traffic befor<sub>e</sub> opening the level crossing. It is also proposed to instal warning bells. It is expected that these safety measures will be completed and **the** level crossing opened to traffic by April 1965.

### RAILWAY EMPLOYEES WORKING IN TUGHLAKABAD LOCO-SHED

•3015. SHRI P. L. KUREEL URF TALIB: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some employees working in Tughlakabad Railway Loco-shed, New Delhi were involved in accidents in November, 1963 and if so, what is the number of such employees;

(b) whether it is a fact that those employees were paid full salaries for one month but now they are paid half-month salaries;

(c) if so. what are the reasons for paying half-month salaries; and

(d) what are  $th_e$  rules in operation for payment of salaries to Rail way employees who were involved in accidents while they are on duty?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Only one employee working in the Tughlakabad Loco-shed met with an accident in November, 1963.

(b) The period from 13-11-63 to 10-4-1964 involved in this case has been treated  $a_s$  hospital leave on full pay.